

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.08.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/119/2019
NAME OF THE PETITIONER(S) : MARIA MARKETING CORPORATION
NAME OF THE RESPONDENT(S) : ADITYA INTERIORS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Alpa Jain	Representing of o.c.	
2.	ADYA Interiors	representing resp.	

ORDER

Both the sides are present. Representative for the Operational Creditor submitted that the Corporate Debtor has already made the payment of the claim, which is full and final settlement. In view of the submissions of the representative for the Operational Creditor, the Petition stands **disposed of**.



(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS



(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)